

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 724  
(To be answered on the 21<sup>st</sup> November 2019)**

**OPERATION OF GONDIA AIRPORT**

**724. SHRI ASHOK MAHADEORAO NETE**

**Will the Minister of CIVIL AVIATION**

नागर विमानल मंत्री

**be pleased to state:-**

- (a) whether the Union Government has taken any steps to acquire 8.06 hectares of land for constructing Khatia-Kamath road and Paraswada-Jilmil road and also to construct operational boundary wall on both sides of the approach areas on 22nd side of the runway after providing compensation for the acquired land at market rate to the affected people along with the rehabilitation and to start air operation from Gondia airport of Maharashtra at the earliest;
- (b) if so, the details thereof; and
- (c) the latest position in this regard as on date?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

नागर विमानल मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

**(Shri Hardeep Singh Puri)**

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(a) to (c): The Airports Authority of India has projected a land requirement of 8.06 hectare comprising of 44 land pockets of village Jilmil under Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, for diversion of Kamath-Paraswada Road (Paraswada-Jilmil Road) and construction of operational boundary wall at one of the runway end sides, designated as 'runway end 22' for flight operations. The process for selection of agency for conducting Social Impact Assessment, as per the provisions of Land Acquisition, Rehabilitation and Resettlement Act, 2013, has been initiated.

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